

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO.1256/2016  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY : Panasonic India Pvt. Ltd.

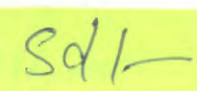
SECTION OF THE COMPANIES ACT: 433(e),438&439

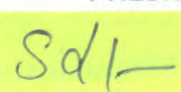
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
433	HARSHA	ADVOCATE	PANASONIC INDIA	

ORDER

Learned Counsel for the petitioner seeks time for filing of compliance Affidavit in terms of Notification dated 07.12.2016. Let the same be filed within two weeks by placing on record all information necessary information for treating the Petition under Section (7), Section (8), Section (9) or any other information necessary for admission of the Petition.

List on 28.3.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)